

## **Delhi District Courts**

## **Vulnerable Witness Deposition Complex**

## Speeches ::

- 1. Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India
- 2. Hon'ble Ms. Justice G. Rohini, Chief Justice, High Court of Delhi.
  - 3. Hon'ble Ms. Justice Gita Mittal, Judge, High Court of Delhi.
  - 4. Hon'ble Mr. Justice R. K. Gauba, Judge, High Court of Delhi.
  - 5. Sh. A.K. Chawla, Ld. District & Sessions Judge (HQs), Delhi

Circular regarding interview re-schedule (Batch-1) for empanelment of Support Persons/Facilitator for Central District, Tis Hazari Courts, Principal District & Sessions Judge (HQs), Central District, Delhi.

Circular regarding interview Schedule for empanelment of Support Persons/Facilitator for Central District, Tis Hazari Courts, Principal District & Sessions Judge (HQs), Central District, Delhi.

Circular regarding interview Schedule for empanelment of Support Persons/Facilitator for West District, Tis Hazari Courts, Principal District & Sessions Judge, West District, Delhi.

Advertisement applications are invited from female advocates (preferably practicing in Tis Hazari Court Complex) for empanelment as Support Person/Facilitator for aiding vulnerable witnesses in Vulnerable Witness Deposition Complex for Central District, Tis Hazari Court, Delhi

Advertisement applications are invited from female advocates (preferably practicing in Tis Hazari Court Complex) for empanelment as Support Person/Facilitator for aiding vulnerable witnesses in Vulnerable Witness Deposition Complex, for West District, Tis Hazari Courts, Delhi

Photos ::			
Videos_::			
Inauguration of Vulnerable Witness Deposition Complex			
at Tis Hazari Courts, Delhi on 26th April, 2016			
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Part-1	Part-2	Part-3	Part-4